

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. Shri Ashok Basu, Chairperson
2. Shri Bhanu Bhushan, Member
3. Shri A.H.Jung, Member

**I.A.No. 72/2005 in
Petition No. 159/2005**

In the matter of

Approval of incentive based on availability of transmission system for the year 2004-05 for Eastern Region.

And in the matter of

Power Grid Corporation of India Ltd.

. Petitioner

Vs

1. Bihar State Electricity Board, Patna
2. West Bengal State Electricity Board, Kolkata
3. Grid Corporation of Orissa Ltd., Bhubaneswar
4. Damodar Valley Corporation, Kolkata
5. Power Dept., Govt. of Sikkim, Gangtok
6. Jharkhand State Electricity Board, Ranchi

.....Respondents

ORDER

Through this petition, the petitioner seeks approval for incentive based on availability of the transmission system in Eastern Region for the year 2004-05. We direct that the petition be admitted. The petitioner is directed to serve copy of the petition on the respondents within two weeks from the date of this order, if not already served. The respondents may file their reply within four weeks thereafter with an advance copy to the petitioner who may file its rejoinder within two weeks. Date of hearing of the petition shall be intimated later on.

I. A. No. 72/2005

This interlocutory application has been filed for an ad interim order for incentive based on availability as claimed in the main petition. We direct that the

petitioner, as an interim measure, shall be paid 80% of the incentive claimed in the main petition. With this order, I.A .stands disposed of.

Sd-/
(A.H.JUNG)
MEMBER

sd-/
(BHANU BHUSHAN)
MEMBER

sd-/
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 6th July 2006